

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

D.A.NO.1845/96

Hon'ble Shri A.V.Haridasan, Vice-Chairman(J)  
Hon'ble Shri R.K.Ahooja, Member(A)

New Delhi, this 30th day of August, 1996

Hari Prasad Verma  
s/o Shri Babu Lal Verma  
r/o H.No.S-54, Pandav Nagar  
DELHI.

... Applicant

(By Shri S.L.Pal, Advocats)

Vs.

1. The Chief Secretary  
Govt. of N.C.T. of Delhi  
Old Secretariat  
DELHI.
2. The Principal  
Delhi College of Engineering  
Kashmere Gate  
DELHI.
3. Head of Department of Mechanical  
Engineering  
Delhi College of Engineering  
Kashmere Gate  
DELHI.
4. The Administrative Officer  
Delhi College of Engineering  
Kashmere Gate  
Delhi.

... Respondents

ORDER(Oral)

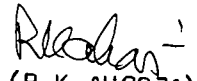
Hon'ble Shri A.V.Haridasan, Vice-Chairman(J)

Heard the learned counsel for the applicant and  
perused the application.

2. This application has been filed by the applicant  
aggrieved by the fact that he was over-looked in the matter  
of promotion on 05.09.1975 while his juniors were promoted.  
Therefore, he has prayed that the promotion with retrospective  
effect may be given to him also. Secondly, he is aggrieved

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by the fact that he has not been given selection grade w.e.f. 19.7.1976 after completion of 12 years. His grievance arose on 19.7.1976 and he has filed this application after two decades. As both the grievances of the applicant have arisen much more than three years before the commencement of the Administrative Tribunals Act, 1985, this Tribunal has no jurisdiction to entertain this application in regard to those grievances. Hence, we do not find any reason to admit this application, and, therefore, the Original Application is rejected under Section 19(3) of the Administrative Tribunals Act, 1985.

  
(R.K. AHOOJA)  
MEMBER (A)

  
(A.V. HARIDASAN)  
VICE-CHAIRMAN (J)

/RAO/